

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 276
ANSWERED ON 19TH JULY, 2018

TOLL COLLECTION

276. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is a fact that toll collection on National and State highways have shown a rising trend;
- (b) if so, the details thereof during the last three years, State-wise; and
- (c) the manner in which the funds collected are distributed between the private operators and public agencies and the manner in which these funds are utilised by the Government?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

- (a) Yes, Madam. User fee (toll) collection on National Highways has shown a rising trend. State Highways are under the jurisdiction of respective State Government.
- (b) The details of user fee collected on various National Highways during the last three years State-wise and year-wise are at **Annexure- 'A'**.
- (c) In case of Public Funded projects, remittance as received from toll contractor have been deposited in Consolidated Fund of India (CFI). In case of OMT (Operate, Maintain and Transfer) Project and BOT (Toll) Revenue share project, funds are distributed between National Highways Authority of India (NHAI) and concessionaire as per provisions of Concession Agreement of respective project. Government share from such projects is also deposited in CFI. The user fee collections remitted by NHAI to CFI are ploughed back to NHAI as investments.

ANNEXURE-A

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 276 FOR ANSWER ON 19.07.2018 ASKED BY ADV. NARENDRA KESHAV SAWAIKAR REGARDING TOLL COLLECTION

User Fee Collection Statement for the period from 2015-16 to 2017-18 (Rs./Crores)

S. No.	State	2015-16	2016-17	2017-18
1.	Andhra Pradesh	1216.21	1188.54	1496.57
2.	Bihar	547.37	591.79	811.98
3.	Chhattisgarh	205.95	240.68	162.17
4.	Gujarat	1774.70	1953.31	2334.63
5.	Haryana	708.49	711.51	998.04
6.	Jammu & Kashmir	62.50	73.89	79.11
7.	Jharkhand	187.36	174.18	236.32
8.	Karnataka	1413.46	1452.40	1773.71
9.	Kerala	137.48	138.01	167.76
10.	Madhya Pradesh	599.27	587.74	702.39
11.	Maharashtra	2419.37	2292.39	2708.61
12.	North-East	1.61	39.55	47.63
13.	Odisha	379.18	422.55	603.76
14.	Punjab	547.21	563.80	690.16
15.	Rajasthan	2602.87	2788.79	3276.36
16.	Tamil Nadu	1958.93	2075.02	2378.69
17.	Telangana	679.50	704.69	854.60
18.	Uttar Pradesh	1944.01	1979.22	2411.84
19.	Uttarakhand	1.76	1.85	19.06
20.	West Bengal	800.00	951.72	1178.15
TOTAL		18148.75	18893.27	22820.58
